

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 27941/2019

(Arising out of impugned final judgment and order dated 01-10-2019 in SA No. 942/2016 passed by the High Court Of Judicature At Allahabad)

SHIV PRASAD & ORS.

Petitioner(s)

VERSUS

CHANDRA SHEKHAR (DEAD) THROUGH LRS. & ORS.

Respondent(s)

IA No. 167347/2021 - APPLICATION FOR SUBSTITUTION

IA No. 167348/2021 - EXEMPTION FROM FILING O.T.

IA No. 180535/2019 - EXEMPTION FROM FILING O.T.)

Date : 08-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Sanjai Kumar Pathak, AOR
Mr. Arvind Kumar Tripathi, Adv.
Mrs. Shashi Pathak, Adv.

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Vibhav Thakre, Adv.
M/s Aru Juneja, Adv.
Mr. Hunney Juneja, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Sanjai Kumar Pathak, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondents seeks time.

Hence, list the matter on 29th August, 2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR